Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P.11/12 in Appeal No.97 of 2011

Dated : 30th November, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Dakshin Gujarat Vij Company Ltd. & Ors.
Gujarat Urja Vikas Nigham Ltd. & Anr. …. Review Petitioner (s)
Versus

Hindustan Chemicals Co. …. Respondent (s)

Counsel for the Review Petitioner(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Ms. Priyambada Mishra for R-1

ORDER

Ms. Swagatika Sahoo, learned advocate for the review petitioner submits that service has been effected but she prays adjournment on the ground of her senior counsel's absence. Ms. Priyambada Mishra appears on behalf of respondent no.1, Hindustan Chemicals Co. in the review petition and submits that she will file reply in a couple of days and prays for time for hearing. Accordingly, hearing is fixed on **14.12.2012** with the direction to respondent no.1 to file reply with prior service of copy to the review petitioner. Today, none is present on behalf of the respondent no.2, Gujarat Electricity Regulatory Commission.

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

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